

GOB(I) 29/2016

HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 05TH OCTOBER 2016.

NOTIFICATION

Consequent to the redoing of the seniority list of District Judges as per resolution of the Hon'ble Full Court dated 05.07.2016 and in modification of Notification No.GOB(I).36/2011 (Part-II) dated 13.03.2014, the revised date of functional promotion of the following District Judges as **District Judge (Selection Grade)** is as under, in terms of Government Order No.LAW 26 LAC 2005 dated 22.04.2006, in the pay scale of Rs.57700-1230-58930-1380-67210-1540-70290:

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges	Revised date of grant of Selection Grade	Remarks
1	Sri. Gunjigavi Siddappa Bhimappa District Judge (Retired), Pawar Building, behind Mahendra Show Room, Near Shivaji Circle, Masaraguppi Road, Athani, Athani Taluk, Belagavi District.	01.01.2008	01.01.2013 (Due to retirement of Sri. D.S.Shinde on 30.11.2012)	Retired on 31.5.2016
2	Late N. Rudramuni, No.11, Gandhinagar, Gopaldaswamy Road, Bellary City Corporation - 583101.	25.02.2008	25.02.2013 (Due to retirement of Sri.R. Chandra- shekhar on 30.11.2012)	Expired on 14.5.2014

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3	Sri. Shivashankar Amarannavar, Prl. District and Sessions Judge, Udupi.	25.02.2008	25.02.2013 (Due to retirement of Sri.V.N. Ravindra on 30.11.2012)	-
4	Sri. R.J. Satish Singh, Prl. District and Sessions Judge, Hassan.	25.02.2008	25.02.2013 (Due to increase in cadre strength on 1.1.2013)	-
5	Smt. Uma M.G, District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru.	25.02.2008	25.02.2013 (Due to increase in cadre strength on 1.1.2013)	-
6	Sri. V. Srishananda, Prl. District and Sessions Judge, Dharwad.	25.02.2008	25.02.2013 (Due to increase in cadre strength on 1.1.2013)	-
7	Sri. Hanchate Sanjeevkumar, Prl. District and Sessions Judge, Bidar.	25.02.2008	25.02.2013 (Due to increase in cadre strength on 1.1.2013)	-

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8	Smt. S. Mahalaxmi Nerale, Prl. District and Sessions Judge, Bagalkot.	25.02.2008	25.02.2013 (Due to increase in cadre strength on 1.1.2013)	-
9	Sri. C.B. Hippargi, District Judge (Retired), H.No.114 & 115, "Jayachandra", Basava Colony, In front of Agriculture College, Next to Saadunavara Colony, Dharwad – 580 005.	01.04.2008	01.04.2013 (Due to increase in cadre strength on 01.01.2013)	Retired on 31.12.2014
10	Sri. C.R. Benakanahalli, District Judge (Retired), No.1319/1400, 11 th Main, Judicial Layout, Allalsandra, GKVK, Bengaluru – 560 065	01.05.2008	01.05.2013 (Due to increase in cadre strength on 01.01.2013)	Retired on 30.08.2014
11	Sri. Mahadeve Gowda, District Judge (Retired), No.43, 7 th Cross, Vinayaka Nagar, Ramamandira Road, Mysuru – 570 012.	01.06.2008	01.06.2013 (Due to increase in cadre strength on 01.01.2013)	Retired on 31.05.2016
12	Sri. Shankar Manikrao Patil, District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi.	01.06.2008	01.06.2013 (Due to increase in cadre strength on 01.01.2013)	-

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13	Sri. S.C. Maradi, District Judge (Retired), Siddeshwar Sadhana, Manjunath Nagar, Ijaari Lakamapur, Haveri – 581110.	01.06.2008	01.06.2013 (Due to increase in cadre strength on 01.01.2013)	Retired on 31.7.2014
14	Sri.Nelhal Sharanappa, District Judge (Retired), “Shri Mahant Krupa”, H.No.31, Krishna Meadows, Near BSNL Micro Tower and Bye Pass Road, Raichur-Lingasugur Road, Raichur.	01.07.2008	01.07.2013 (Due to promotion of Sri Sreenivas Harish Kumar as DJ (STS) on 01.01.2013)	Retired on 31.3.2016
15	Sri. S.R. Sindgi, District Judge (Retired), No.246, “Bhagirathi”, Beside Corporation Garden, IV Cross, Bharati Nagar, Saptapur, Dharwad-01.	01.07.2008	01.07.2013 (Due to promotion of Sri Shrikant Babaladi as DJ (STS) on 01.01.2013)	Retired on 31.8.2013
16	Sri. Majage Nijagunappa, District Judge (Retired), H.No.15-3-321, Ganesh Nagar, Manhalli Road, Bidar.	01.07.2008	01.07.2013 (Due to promotion of Sri John Michael Cunha as DJ (STS) on 01.01.2013)	Retired on 31.8.2013
17	Sri. Channabasappa Margoor, Prl. District and Sessions Judge, Ballari.	01.08.2008	01.08.2013 (Due to promotion of Sri B.A.Patil as DJ (STS) on 01.01.2013)	-

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges	Revised date of grant of Selection Grade)	Remarks
18	Sri. N.S. Dafedar, District Judge (Retired), Sri. Azad Hussain Dalvai, House No.555, 4 th 'T' Block, 20 th Main, Jayanagar, Bengaluru-41.	01.12.2008	01.12.2013 (Due to retirement of Sri M.S.Bilki on 31.01.2013)	Retired on 30.08.2014

BY ORDER OF THE HIGH COURT,

Sd/-
(JOHN MICHAEL CUNHA)
REGISTRAR GENERAL

To:

The Compiler, Karnataka Gazette, Bangalore (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section-2.

Copy for information and necessary action to:-

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5. The Principal Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, Bangalore.
6. The Secretary to Government, DP&AR, Vidhana Soudha, Bangalore.
7. The Accountant General (A&E) in Karnataka, Bangalore.
8. The Additional Registrar General, High Court of Karnataka, Dharwad Bench.
9. The Additional Registrar General, High Court of Karnataka, Gulbarga Bench.
10. The Registrar General/Registrar(Vigilance)/Registrar (Judicial)/Registrar (Admn.)/Registrar (Recruitment)/Registrar(Infrastructure & Maintenance)/Registrar(Review & Statistics) and the Secretary to Hon'ble the Chief Justice.
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